

F. No. 12-11 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 17/2/17
ID No. 12-11/2017

To,

Shri A-K. Jain
F-1303, Celebrities Homes
Palam Vihar,
Gurgaon -122017

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 131 Dt. 13/1/17 and our ID No. 12-11/2017 the information received from TO (Bm No) containing 413 pages is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 826/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

V.P. Pandey
(V.P. Pandey)
Central Public Information Officer

Copy to:- Computer section for website

Receipt no. 88
Dated 20.2.17

RECEIVED

Ms. Anyani PR-process.

20/2/17

F.NO.32(33) MISC/RTI-SM/2017
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K.Puram, New Delhi.
SM APPEAL BRANCH.
NOTE

Subject: Information sought by Shri A.K. Jain,
Advocate under RTI Act 2005-reg.

Please refer to note dated 07/02/2017 of CPIO issued under
I.D. No.12-11/17 on the captioned subject.

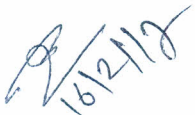
Photo copies of all the documents of the subject appeal file
(413 pages in total) are hereby forwarded for onward transmission
to the applicant after receipt of appropriate charges as envisaged
under RTI Act, 2005.


Technical Officer
Single Member Branch

Date: 16/02/2017.

✓ To,
The CPIO/Assistant Registrar
New Delhi.

Enclose: As above (413 page)


16/2/17

मि.सं. 12-11 /सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./2017
सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण
पश्चिमी खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- 4/2/17

आई.डी. नं.- 12-11/2017

विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में।
महोदय/महोदया,

सूचना का अधिकार अधिनियम, 2005 के तहत श्री/श्रीमती/कु.
ए.के. जैन के दि. 31/1/17 (6^थ) के सूचना के अधिकार आवेदन संख्या
— (प्रतिसंलग्न) द्वारा मांगी गयी सूचना/लेखा का संबंध आपके
अनुभास से संबंधित है।

अतः उपर्युक्त दिनांक 13/1/17 सूचना का अधिकार आवेदन संख्या
— लोक सूचना अधिकारी आई. डी. सं. 12-11/2017 को सम केन्द्रीय
लोक सूचना अधिकारी की हैसियत से सूचना के अधिकार अधिनियम, 2005 के खण्ड 5(5) के
साथ पढ़े जाने वाला खण्ड 5(4) के तहत आपको सटीक एवं पैरानुसार सूचना/रिकार्ड/निरीक्षण
दिनांक 21/2/17 तक या उससे पहले समयावधि के भीतर प्रदान करने तथा अधौहस्ताक्षरी
को सूचित करने के अनुरोध के साथ अगेषित की जा रही है। अन्यथा, सूचना देने में देरी एवं
दण्ड के लिए सूचना के अधिकार अधिनियम, 2005 के खण्ड 20 के तहत आप स्वयं जिम्मेदार
होंगे। आपसे पुनः अनुरोध है कि आप दिनांक 23.05.2013 को परिचालित दि. 12.02.2013 के
ओ.एम सं. 12/31/2013-आई.आर. का पालन करें।

सूचना:- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेतु सूचना के अधिकार के
आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संलग्नक:- उपर्युक्त

(वी.पी. पाण्डेय)
केंद्रीय लोक सूचना अधिकारी

प्रति:-

1. सहायक पंजीय (एकल लक्ष केंद्र)
2. _____
3. _____
4. _____

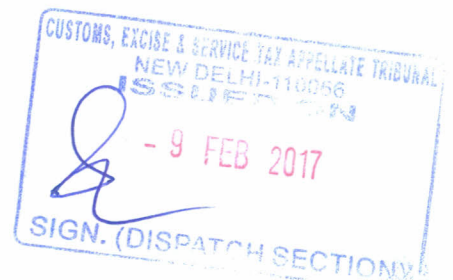
5. प्रति- श्री ए.के. जैन,

एफ-1303, सेलिब्रिटी होम,

पालन विहार, गुडगांव,

दिन - 12-2-2017

सूचनाएं।



01/2/17

9/2/17

To,

The CPIO,

CESTAT, West Block No. 2,

R.K. Puram,

New Delhi

Date: 31.01.2017

IPND - 12-11/2017



40
0602

SUBJECT: INFORMATION REQUIRED UNDER THE RTI ACT, 2005

Sir,

Undersigned may please be provided with the following information from your goodself under the Right to Information Act, 2005:-

"Copy of the entire appeal file in Appeal No. 724/2005 CU-SM filed

by M/s Texcomash Exports, New Delhi"

My representative Mr. Parsuram shall collect the papers on payment of the photocopying charges as are quantified by your good office.

A mandatory fee of Rs. 10/- vide IPO Nos. 70C 478601 & 70C 478602 is being enclosed.

Yours Sincerely,

(A K Jain)

Advocate

F-1303, Celebrity Homes,

Palam Vihar,

Gurgaon - 122 017

0124-4030943

Mobile: 09810019781

email: akjain2004@rediffmail.com